

गाड़ी के साथ चलने वाले बिजली फिटर ने तुरन्त प्रभावित सर्किट को अलग कर दिया और 14 मिनट रुके रहने के बाद गाड़ी वहां से चल पड़ी।

ACCOMMODATION FOR CLASS III STAFF ON RAILWAYS

5609. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Class III staff in the grade of Rs. 210-320 are entitled to better type of railway accommodation;

(b) whether staff in grade Rs. 205-380 are not entitled to this type of accommodation;

(c) if so, the reasons for treating them differently from staff in grade Rs. 210-320; and

(d) whether steps to remove this anomaly are under consideration?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d). As per existing rules, all class III staff, who are in scales, the minimum of which are below Rs. 210/- are eligible for type II quarters, while those who are in scales, the minimum of which are Rs. 210/- and above and maximum Rs. 425/- or below are eligible for type III quarters. Accordingly staff in the scale of Rs. 210-320 are eligible for type III quarters, while staff in the grade of Rs. 205-380 are eligible for type II quarters. The question as to whether the existing rules should be amended so as to make the staff in the scale of Rs. 205-380 eligible for type III quarters is under consideration.

MACHINERY SUPPLIED BY US FIRM TO A GEAR FACTORY

5610. SHRIMATI SUSEELA

GOPALAN :

SHRI UMANATH :

SHRI P. GOPALAN :

SHRI A. K. GOPALAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in *Indian Express*, dated the 27th November, 1967 that a Gear factory set up with the assistance of Agency for Industrial Development Finance has been supplied with Junk passed off as machinery by a U.S.A. firm;

(b) if so, the name of the firm and the total amount of contract;

(c) whether it is a fact that some officials of the Agency for Industrial Development Finance are involved; and

(d) if so, whether Government have taken up the matter with the U.S.A. Government and the result thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) The name of the foreign firm is *M/s. Napco Industries Inc., U. S. A.* and the purchase price of the machinery supplied by the foreign firm is \$ 2.8 million.

(c) Government have no such information.

(d) Does not arise.

AGITATION BY RAILWAY GUARDS OF N. E. RAILWAY, VARANASI

5611. SHRI SARJOO PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Guards of North Eastern Railway, Varanasi have launched an agitation against the transfer of almost all of them by the Divisional Traffic Superintendent, Varanasi to other centres;

(b) whether as a part of this agitation there was a mass hunger strike by the Guards from the 24th October, 1967 to 4th November, 1967 in protest against the D. Y.T.S's attitude;

(c) the reasons, if any, for this mass transfer of Guards; and

(d) the action Government contemplate to take in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Only 9 out of 156 Guards of the Varanasi Division were transferred. Six of these Guards started agitation against their transfer.

(b) It is reported that few of them resorted to token fasting in batches outside the Railway premises from 14.00 hrs. on 24-10-67. The agitation ended on 4-11-67.

(c) The transfer orders were issued for administrative reasons.

(d) No notice is taken of any demonstration when authorised channels for representing the grievances exist on the Railways.

IMPORT OF SPARE PARTS FOR RUSSIAN TRACTORS

5612. SHRI MOHAN SWARUP : Will the Minister of COMMERCE be pleased to state:

(a) The number of applications received in 1967 for the import of spare parts for Russian Tractors with the names of applying agents, dates of applications, the value of spare parts applied for, and also the details of import licences issued to them, showing dates of issue and their values;

(b) whether it is a fact that spare parts for Russian tractors remain in short supply due to long procedural delays in issuing the import licences; and

(c) if so, what steps are being taken by Government to streamline the procedure?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Seven applications have been received by the State Trading Corporation in 1967 from its business associates for the import of spare parts for Russian Tractors. No import licence has so far been issued. A statement showing the names of agents who have applied, dates of application and the value of spare parts applied for is placed on the Table of the House. [Placed in Library. See No. LT—2184/67].

(b) No, Sir.

(c) Does not arise.

चीन से आयात

5613. श्री शिवचरण लाल : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1962 से पहले चीन से कौन-कौन सी वस्तुओं का आयात करने की सरकार ने अनुमति दे रखी थी ;

(ख) क्या 1962 के पश्चात भी उनमें से कुछ वस्तुओं का आयात करने दिया जाता था ; और

(ग) यदि नहीं, तो पश्चिम बंगाल में उपलब्ध चीनी सामान भारत में कैसे आता है ?

वाणिज्य मंत्रालय में उप-मन्त्री (श्री मुहम्मद शफी कुरैशी) : (क) और (ख) एक विवरण सभा पटल पर रखा गया है। पुस्तकालय में रखा गया। [देखिये संख्या एल० टी०—21865/67]

(ग) चूंकि 1962 के पश्चात किसी धन-प्रेषण की अनुमति नहीं दी गई, अतः 1962 के बाद की अवधि में सामान्य साधनों द्वारा किसी माल के वास्तविक आयात की हमें कोई जनाकारी नहीं है, सिवाय ऐसे आयातों के जो 1963 से पूर्व किये गये धन-प्रेषणों के आधार पर किये गये हों।

उपभोक्ता वस्तुओं का निर्यात

5614. श्री शिवचरण लाल : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रुपये में भुगतान के आधार पर जिन देशों के साथ भारत के व्यापार करार है वे भारत से अधिकांशतः उपभोक्ता वस्तुओं का आयात करते हैं ;

(ख) क्या यह भी सच है कि उपभोक्ता वस्तुओं के मूल्यों में निरन्तर वृद्धि का यही मुख्य कारण है ; और

(ग) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय में उप-मन्त्री (श्री मुहम्मद शफी कुरैशी) : (क) जी, नहीं। रुपये में भुगतान के आधार पर जिन देशों के भारत के साथ व्यापार करार है उनके द्वारा भारत से किये गये आयातों में उपभोक्ता वस्तुएं एक तिहाई से अधिक नहीं होती हैं।

(ख) यह सच नहीं है कि उपभोक्ता वस्तुओं के मूल्यों में वृद्धि का यदि कोई हुई हों, मुख्य कारण इन देशों द्वारा भारत से उपभोक्ता वस्तुओं का आयात है हालांकि यह सत्य है कि ऐसी वस्तुओं के निर्यात का किसी भी निर्यातक देश की संभरण स्थिति पर कुछ तो प्रभाव पड़ता ही है।